

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOK SABHA

UNSTARRED QUESTION No. 2530  
TO BE ANSWERED ON 10<sup>th</sup> DECEMBER, 2024

**DECLINING ANIMAL POPULATION**

2530. SHRI UTKARSH VERMA MADHUR:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) whether the animal population was high when the agriculture was dependent on animal power and if so, the details thereof;
- (b) whether the use of tractors and farming machinery has resulted in significant decline of animal population and if so, the details thereof;
- (c) the details of the schemes to overcome the problem and to increase the animal population;
- (d) whether the declining animal population has badly affected leather industry and the prices of leather products have become costly and if so, the details thereof;
- (e) the details of scheme of the Government to prevent the rampant selling of sweets made from synthetic milk during the festive seasons; and
- (f) whether the stringent punitive measure for persons involved in blank marketing and if so, the details thereof;

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) No Sir, as per the Livestock Census data, animal population was increased from 306.60 million numbers in 1956 to 536.76 million numbers in 2019. It is more than 75 percent increase in 63 years. This increase is about 49 percent for cattle and buffaloes together for the same period.

(b) to (d) Does not arise.

(e) & (f) Sir, Food Safety and Standards Authority of India (FSSAI) is committed to ensure availability of safe and wholesome food for human consumption. The preventive measures taken by the FSSAI to ensure compliance with set standard, limits & other statutory requirements under the Act and Food Safety & Standards Regulations are placed at **Annexure I**.

**ANNEXURE REFERRED TO IN REPLY TO PART (e) & (f) OF LOK SABHA UNSTARRED QUESTION NO. 2530 FOR ANSWER ON 10.12.202 ASKED BY SHRI UTKARSH VERMA MATHUR**

To ensure compliance with the set standards, limits, & other statutory requirements under the Act and Food Safety & Standards Regulations (FSSR), FSSAI, through its four regional offices and State/UT food safety authorities, conducts regular localized/targeted special enforcement and surveillance drives, inspections and sampling activities throughout the year including during festive seasons. If any deviations from the standards or violations to the FSSR are observed, the defaulting food business operators (FBOs) are subject to regulatory actions, including punitive measures, as stipulated under the FSS Act 2006 and its associated rules. Details of such preventive measure are as mentioned below:

1. Pan-India surveillance on Milk and Milk Products 2023: 10,126 samples which included 4,878 samples from organised sector (packed samples) and 5,248 from un-organised sector (loose samples) were collected covering 756 districts of 36 States/UTs. All the samples were tested for specified parameters as per the Food Safety and Standards Regulations for milk and milk products. This survey revealed that 98% samples were safe for human consumption.
2. Based on the surveillance report of Milk and Milk Products as mentioned above, the FSSAI in FY 2024-25 carried out an enforcement drive through State/UT Food Authorities and Regional Offices.
3. FSSAI also carries out special drives before the commencement of and around, the festive seasons. These special drives along with random sampling from market, focus on milk and milk products, such as ghee, khoya, paneer and sweets. The detail of sampling and analysis of food products viz., Milk & Milk Products, Savouries & Sweets etc., carried out during Dussehra and Diwali may be seen at **Annexure II**.
4. FSSAI also runs a flagship initiative called Food Safety on Wheels (FSW) to strengthen food safety and standards enforcement by enabling mobile testing, awareness generation, and capacity-building across the nation. During the festive season from August to October 2024, a total of 261 FSW units were actively deployed nationwide. This initiative has proven instrumental in promoting food safety and ensuring consumer protection, particularly during high-demand festive periods. The initiative achieved remarkable outcomes during this period, including:
  - Total tests conducted for various food commodities: 95,530
  - Non-compliance cases identified: 5,099
  - Awareness programs organized: 5,845
  - Training programs conducted: 4,037

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**ANNEXURE REFERRED TO IN PARA 3 OF ANNEXURE I OF LOK SABHA  
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UTKARSH VERMA MATHUR**

<b>Enforcement DATA Regarding Special Drive to check adulteration of Sweets, Savories, MMP like Ghee, Khoa, Paneer (as on date)</b>			
<b>State/UT</b>	<b>Total No. of Samples Drawn</b>	<b>No. of samples Conforming</b>	<b>No. of samples Non-Conforming</b>
Andaman & Nicobar Island	0	0	0
Andhra Pradesh	8	5	3
Arunachal Pradesh	0	0	0
Assam	0	0	0
Bihar	0	0	0
Chandigarh	38	4	5
Chhattisgarh	108	107	0
Dadra NH & DD	0	0	0
Delhi	0	0	0
Goa	127	126	1
Gujarat	1565	1481	84
Haryana	0	0	0
Himachal Pradesh	135	98	37
Jammu & Kashmir	0	0	0
Jharkhand	0	0	0
Karnataka	8	7	0
Kerala	40	17	21
Ladakh	22	22	0
Lakshadweep	1	1	0
Madhya Pradesh	413	364	49
Maharashtra	0	0	0
Manipur	0	0	0
Meghalaya	10	8	0
Mizoram	0	0	0

Nagaland	6	6	0
Odisha	0	0	0
Puducherry	0	0	0
Punjab	649	532	91
Rajasthan	867	536	331
Sikkim	0	0	0
Tamil Nadu	413	323	90
Telangana	2	1	0
Tripura	0	0	0
Uttar Pradesh	1031	455	576
Uttarakhand	0	0	0
West Bengal	35	27	0
NRO, FSSAI	5	3	2
WRO, FSSAI	0	0	0
SRO, FSSAI	0	0	0
ERO, FSSAI	12	7	0
<b>Total</b>	<b>5495</b>	<b>4130</b>	<b>1290</b>

*Source: Food Safety and Standards Authority of India (FSSAI).*